

[Print](#)**Defective Case Register from 2026-01-30 to 2026-01-30**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WA/3099/2026	AISWARYA DASH,A.S.C	2026-01-30	i) Respondent no. 2 in appeal memo not party in wp(c). ii) Page mark not properly
2	D-CONTC/3368/2026	ADV.	2026-01-30	1. Father name of the petitioner in cause title not tally with affidavit.
3	D-MACA/3722/2026	ANUPAM DASH	2026-01-30	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 35 days 2. Court Fee Rs. 5077/ payable not paid
4	D-BLAPL/2923/2026	ABHISEK DASH	2026-01-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraphs incorrectly mentioned in declaration of the affidavit.
5	D-FAO/3904/2026	SOMNATH ROY	2026-01-30	1. Period of Delay 81 days
6	D-FAO/3915/2026	ADAM ALI KHAN	2026-01-30	1. Period of Delay 187 days
7	D-MACA/3626/2026	NIBEDITA MOHANTY	2026-01-30	1. company stamp not stamped
8	D-BLAPL/248/2026	BIDYUTLATA MOHANTY	2026-01-30	i) Neat xerox copy of Rejection order to be filed. Occupation of the deponent not furnished in Affidavit. iii) For further S.R. after removal of defect.
9	D-TRP(C)/3916/2026	AJAYA NAYAK	2026-01-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. name of present petitioner does not tally in summons
10	D-MACA/3575/2026	PRASANTA KUMAR MAHALI	2026-01-30	1. Period of Delay 333 days
11	D-MACA/3579/2026	ADAM ALI KHAN	2026-01-30	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 56 days
12	D-BLAPL/3018/2026	PARTHA SARATHI DAS	2026-01-30	1. Case no. in FIRs detail not tally in ref. certificate
13	D-WP(C)/3596/2026	SUBASH CHANDRA SATAPATHY	2026-01-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
14	D-WA/3978/2026	SRINIVAS MOHANTY	2026-01-30	1. Court Fee 12/ not paid
15	D-TRPCRL/3065/2026	KHAGESWAR BEHERA	2026-01-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
16	D-MACA/3635/2026	SUBRAT SATPATHY	2026-01-30	1.Period of Delay 235 days
17	D-BLAPL/3026/2026	NITYANANDA MOHAPATRA	2026-01-30	1. As per rej. order Dist . in petitioner address not tally with C.T. and annex. 2 not marked in

				page no. 12
18	D-WP(C)/3310/2026	BHABANI PRASAD MOHANTY	2026-01-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
19	D-CONTC/3436/2026	SWOYAM PRABHU JENA	2026-01-30	PAGING OF INDEX SYNOPSIS and DATE CHART BE OMITTED
20	D-BLAPL/3042/2026	SANATAN DAS	2026-01-30	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
21	D-CRLREV/2741/2026	AMULYA RATNA PANDA	2026-01-30	1.Good ground certificate not furnished.
22	D-CRLMC/2720/2026	AKHAND	2026-01-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Year of order in ABLAPL under Annexure-2 not correctly furnished in Book mark..2. As per impugned order under Annexure-1, S.T.Case No. not furnished in the cause title.3.Paragraph no. not correctly furnished in declaration in the I.A
23	D-WP(C)/3313/2026	BHABANI PRASAD MOHANTY	2026-01-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
24	D-CRLMP/2716/2026	KALINGA KESHARI MOHAPATRA	2026-01-30	1. Annexure numbers not correctly furnished of the page no.16.
25	D-CONTC/3384/2026	ADV.	2026-01-30	1. Copy of the Judgment dated not correctly furnished Sl. no.4 in Index.
26	D-CRLMP/2711/2026	MONICA DEO	2026-01-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Put up for SR after removal of defect.
27	D-CRLMC/3022/2026	SUSANTA KUMAR PANIGRAHI	2026-01-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name of the petitioner not furnished in the affidavit.2. Assessment slip not filed.
28	D-CRLMC/3049/2026	SARAT CHANDRA MEKAP	2026-01-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
29	D-WP(C)/3956/2026	SANJAYA KUMAR DAS	2026-01-30	Alphabetical sl. no. of paragraphs under the ground not correctly furnished.
30	D-CONTC/3325/2026	ADV.	2026-01-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED COPY OF CAUSE TITLE IN W.P(C) NO 744/2025 BE FILED THEN PUT UP FOR SR
31	D-CONTC/3335/2026	ADV.	2026-01-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				COPY OF CAUSE TITLE IN W.P(C) NO.31062/2024 BE FILED THEN PUT UP FOR SR
32	D-CRLMC/2967/2026	PRAMOD KUMAR JENA	2026-01-30	1. As per impugned order under Annexure-1 the name of the Lower court does not tally with Synopsis and petition.
33	D-WP(C)/3602/2026	BIPLABA P.B. BAHALI	2026-01-30	page nos.78 and 87 are partially neat and as per index page no .35 not found.
34	D-BLAPL/3044/2026	PRABIR KUMAR RAY	2026-01-30	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION As per Index,synopsis not filed.
35	D-CRLMC/3021/2026	ASHOK DAS	2026-01-30	1. Page no.9 not neat and legible. 2.C.Copy/Free copy of F.I.R. to be filed
36	D-CONTC/3321/2026	ADV.	2026-01-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED COPY OF CAUSE TITLE IN W.P(C) NO 32617/2024 BE FILED THEN PUT UP FOR SR
37	D-CRLMP/2941/2026	BIJAYA KUMAR SAHOO	2026-01-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
38	D-CRLMC/3053/2026	ANJAN KUMAR BISWAL	2026-01-30	1. Year of the impugned order under Annexure-3 does not tally with para-4 of the petition
39	D-WP(C)/3814/2026	JAJATI KISHORE MOHANTY	2026-01-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
40	D-CRLA/2852/2026	PRASANTA KUMAR SAHOO	2026-01-30	Put up for S.R. after redacting the name and details of respondent No.2
41	D-CRLMP/2090/2026		2026-01-30	PAGE NOS.52TO 54 139 and 151 NOT LEGIBLE. PUT UP FOR SR AFTER REMOVAL OF DEFECT
42	D-WP(C)/3604/2026	DURGESH NARAYAN RATH	2026-01-30	1. Welfare fee of Rs.50/-not paid in V>Nama.2.Page no.56 not neat and legible.
43	D-CONTC/3371/2026	MANOJ KUMAR PATI	2026-01-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Address of the opp. party at/p.o./p.s. not correctly furnished in cause title
44	D-WP(C)/3606/2026	DURGESH NARAYAN RATH	2026-01-30	1. Welfare fund of Rs.50/-not paid in V.nama
45	D-WP(C)/3598/2026	DURGESH NARAYAN RATH	2026-01-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.page nos. 32 33 40 41 52 53 56 63 64 77 78 79 80 and 87 are partially legible.2. D.C.fee Rs. 50/- to be paid on v.nama

46	D-RVWPET/3937/2026	PRAVU PITYARTHI KU. PANDIT	2026-01-30	17-REFERENCE CERTIFICATE NOT FURNISHED.
47	D-CRLA/96/2026	ASHWINI KUMAR DAS	2026-01-30	1.Status of appellant not furnished 2-Year of T.R.Case No.wrongly furnished in synopsis, 3-Extra page Nos. marked on page No.54 to 67 be deleted 4-Annexure-1 not marked on index 5-Para Nos. of grounds wrongly furnished after para No.xxi 6-Provision of law not furnished in I.A.No.12/2026
48	D-WP(C)/3601/2026	DURGESH NARAYAN RATH	2026-01-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. D.C.fee Rs.50/- to be paid on V. nama. 2. page nos. 32 33 40 41 52 53 56 63 64 77 to 80 and 87 are partially legible.
49	D-WP(C)/3603/2026	DURGESH NARAYAN RATH	2026-01-30	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Deficit court fee of Rs.12/- not in the petition.2.Page nos.56 not neat and legible.3 Welfare fund of Rs.50 /- not paid in V.Nama.
50	D-CONTC/3441/2026	SWOYAM PRABHU JENA	2026-01-30	IN PAGE NO. 7 OF AFFIDAVIT ,SL. NO.1 THE PETITIONER NO.4 BE CORRECTED AS NO.5
51	D-WP(C)/3600/2026	DURGESH NARAYAN RATH	2026-01-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. D.C.fee Rs. 50/- to be paid on v.nama. 2. page nos. 32 33 40 41 52 53 56 63 64 77 to 80 and 87 are partially neat.
52	D-CRLMC/1856/2026	SUKANTA KUMAR NAYAK	2026-01-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim/informant from the Index Affidavit and V.nama
53	D-CONTC/3950/2026	BRAJA KISHOR PANDA	2026-01-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Year of the Date and compliance of order dated not correct in sl. no. 3 of the Date chart.ii) Sl. no. 4 of the Affidavit not correct.
54	D-BLAPL/3037/2026	JYOTIRMAYA SAHOO	2026-01-30	1.Rs 50/- not paid in V.nama.
55	D-CMAPL/3561/2026	ADV.	2026-01-30	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				1.C. copy of impugned order not filed i) Put up for SR after filing of c. copy of impugned order and removal of defect
56	D-WP(C)/3585/2026	AMAR NATH JHA	2026-01-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	D-WP(C)/3578/2026	SANGRAM JENA	2026-01-30	1.Page no-15 not properly arranged.
58	D-CONTC/669/2026	AMIYA KUMAR MOHANTY	2026-01-30	i)Page mark of Index not correct
59	D-WP(C)/3725/2026	SAROJA KANTA SAMAL	2026-01-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.D.C.Fee of Rs-6/- to be paid on C.T.
60	D-CMP/3863/2026	RAMESH CHANDRA PRADHAN	2026-01-30	1-COURT FEE IS DEFICIENT. 3-AUTHENTICATION FEE IS DEFICIENT. 14-NOT PROPERLY INDEXED. C.Fee Rs.06/- and Rs.06/- on the Petition and in the I.A to be Paid
61	D-WP(C)/3749/2026	SAROJA KANTA SAMAL	2026-01-30	1.Name of the Petitioner Not correctly Furnished In Top Of The Affidavit.
62	D-CONTC/3339/2026	ADV.	2026-01-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED COPY OF CAUSE TITLE IN W.P(C) NO. 32266/2024 BE FILED THEN PUT UP FOR SR
63	D-WP(C)/3566/2026	PRASANTA KUMAR PANDA	2026-01-30	1 .Deficit court Fee Rs 6/- not paid on C.T.
64	D-CONTC/3345/2026	ADV.	2026-01-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. WPC case number not correctly furnished in Synopsis Cause title para no.1 and Reference certificate.
65	D-CONTC/3346/2026	ADV.	2026-01-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
66	D-ABLAPL/2986/2026	SONALI ROUT	2026-01-30	i) Para no. not correctly furnished in declaration. ii) Date left blank in declaration.
67	D-ABLAPL/2984/2026	NITYABRATA BEHURIA	2026-01-30	Neat and type copy of page no. 26 to be filed
68	D-CRLREV/37818/2025	PRAKASH KUMAR MISHRA	2026-01-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 388 days delay. I.A.not filed 2.As per annex.2 G.R. no.252/2024 not furnished in synopsis and petition
69	D-WA/3194/2026	DEBARAJA MOHANTY,A.G.A	2026-01-30	i) Serial no. of proforma respondent not correctly furnished. ii) Page no. 42 repeat. iii) Para no. 5 repeat in I.A. no. 357/2026
70	D-WP(C)/3905/2026	NIHAL RATH	2026-01-30	1 . Paragraphs not correctly mentioned declaration in I.A
71	D-ABLAPL/2996/2026	PRASANNA KUMAR MISHRA	2026-01-30	I) Name of the P.S. wrongly mention in Index,synopsis and petition. ii) Para no not

				correctly furnished in declaration
72	D-CMP/3617/2026	RABI NARAYAN BEHERA	2026-01-30	Annex-1 not accompanied with the petition
73	D-WA/3686/2026	ARABINDA TRIPATHY,A.G.A	2026-01-30	Neat and legible copy of Page no 52 to be filed.
74	D-WP(C)/3896/2026	NIHAL RATH	2026-01-30	1. Paragraphs not correctly mentioned declaration in I.A
75	D-ABLAPL/2999/2026	MANAS KUMAR CHAND	2026-01-30	Age not mention in affidavit
76	D-ABLAPL/3001/2026	MANAS KUMAR CHAND	2026-01-30	Neat and legible copy of page no. 9 11 and 12 are to be filed.
77	D-WP(C)/3897/2026	NIHAL RATH	2026-01-30	1.Paragraphs not correctly mentioned declaration in I.A.
78	D-CMP/3539/2026	CHITTA RANJAN PATTNAIK	2026-01-30	Petitioners No-2 to 4 strangers made Parties in the Petition not yet substituted in the Trial Court
79	D-WA/3696/2026	SABITA RANJAN PATTNAIK,A.G.A	2026-01-30	Para no not correctly furnished in I.A. no. 447/2026.
80	D-WP(C)/3654/2026	DURGESH NARAYAN RATH	2026-01-30	Annex-9 not page marked in Index and Hologram of Rs.50/- to be paid in V.nama
81	D-CMP/3568/2026	KISHORE CHANDRA SATAPATHY	2026-01-30	3-AUTHENTICATION FEE IS DEFICIENT.
82	D-WA/3290/2026	KABIRAJ PRADHAN	2026-01-30	i) wp (c) no. wrongly mention in date chart. ii) Para no. 2 repeat in I.A. iii) Both deponent signed in declaration after authorization be corrected. Put up for SR after filing of c. copy of impugned order and removal of defect.
83	D-WA/3333/2026	TARANANDA PATTANAYAK	2026-01-30	i) Synopsis and date chart not page mark in Index. ii) Date of order and wp(c) no not mention in being aggrieved. iii) Day of delay left blank in I.A. no. 363/2026. iv) Para no not correctly furnished in I.A no. 364/2026.
84	D-CONTC/3347/2026	ADV.	2026-01-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name of the petitioner not correctly furnished in entire petition
85	D-MATA/3886/2026	AMITAV TRIPATHY	2026-01-30	1.Authentication fee due on the Copy of Trial Court Judgement Rs 2 /- not paid
86	D-CRLA/3145/2026	BHABANI SAMAL	2026-01-30	1. Court Fee Rs.6.00 not paid 2. Receipt showing copy On vigilance counsel not filed 3-Annexure-1 not marked at page No.16 4-Para No. wrongly furnished in declaration of I.A.No.359/2026
87	D-ABLAPL/2887/2026	KISHORE KUMAR MISHRA	2026-01-30	20-VERNACULAR CERTIFICATE NOT FURNISHED. i) Page no. 13 and 15 not legible.
88	D-ABLAPL/2994/2026	ASIT KUMAR JENA	2026-01-30	Name of the petitioner no. 1 and name of the father of the petitioner no. 1 and 2 does not tally with FIR
89	D-ABLAPL/2960/2026	ANADI CHARAN NAYAK	2026-01-30	page nos. 7 to 10 are not neat

90	D-MACA/3910/2026	ADAM ALI KHAN	2026-01-30	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
91	D-ABLAPL/2902/2026	LAMBODOR ACHARI	2026-01-30	1. Paragraph 5 of the application filled twice and paragraph in declaration to be modified accordingly.
92	D-MACA/3907/2026	SOMNATH ROY	2026-01-30	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 12 days
93	D-ABLAPL/2904/2026	SATYA NARAYAN MISHRA 4	2026-01-30	1. page no 13 not legible
94	D-CMP/3924/2026	JAGAJIBAN PRADHAN	2026-01-30	O.Ps No-18 19 and O.Ps No-24 25 is the one and the same Person be corrected.
95	D-ABLAPL/2905/2026	SAMBIT SAHOO	2026-01-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S. R there after
96	D-CONTC/3343/2026	ADV.	2026-01-30	1.Subject code not furnished in cause title. 2. subject code not correctly furnished in assessment slip and Index.
97	D-BLAPL/2997/2026	DEBASNAN DAS	2026-01-30	i) Annexure -1 not neat and legible.ii) Pending of the trial court in synopsis, cause title, para 1 and prayer of the petition not tally with Rejection order
98	D-ABLAPL/2903/2026	AJAYA NAYAK	2026-01-30	1. H.C B.A M.W S Rs 50/- to be paid in V.Nama
99	D-BLAPL/2987/2026	RAMESH CHANDRA MAHARANA	2026-01-30	i)Page nos. 10 to 13 not neat and legible.ii) Sl no. 4 of the Affidavit not correct.iii) I.A. no.74/2026 filed for interim bail
100	D-WP(C)/3658/2026	DURGESH NARAYAN RATH	2026-01-30	C.fee of Rs.6/- and Hologram of Rs.50 to be paid in cause title and V.nama
101	D-CRLA/2790/2026	DILIP KUMAR MISRA	2026-01-30	1. paragraphs not correct in declaration of affidavit in I.A.NO. 335/26.
102	D-ABLAPL/2878/2026	KISHORE KUMAR MISHRA	2026-01-30	1.Detail address not mentioned of O.P.-1 .
103	D-WP(C)/3644/2026	DURGESH NARAYAN RATH	2026-01-30	Hologram of Rs.50/- to be paid in V.nama
104	D-CMP/3861/2026	PRAMOD KUMAR PADHEE	2026-01-30	O.P No-7 (a) added as Party but not yet substituted in the Trial court.
105	D-CONTC/3487/2026	KUNAL KUMAR SWAIN	2026-01-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED.
106	D-CMP/3865/2026	RAJENDRA KUMAR MUND	2026-01-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
107	D-CONTC/3460/2026	PRASANNA KUMAR NAYAK 1	2026-01-30	SIGNATURE IN V.NAMA FILED BY THE PETITIONERS NOT TALLY WITH CAUSE TITLE. PUT UP FOR SR AFTER REMOVAL OF DEFECT
108	D-CRLA/2849/2026	SK. ZAFARULLA	2026-01-30	Status of appellant not correctly furnished in C.T

109	D-WPCRL/2803/2026	MRITUNJAY BANERJEE	2026-01-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED PAGE NO. 20 NOT LEGIBLE
110	D-CONTC/3504/2026	ADV.	2026-01-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
111	D-CMP/3892/2026	BINAYA KUMAR MOHANTY	2026-01-30	Question of Maintainability.
112	D-CRLA/1915/2026	HAREKRUSHNA MALIK	2026-01-30	1.Authentication fee due on the Rs. 2.25/- not filed on C.copy of annex.2 2.Name of the victim/ Appellant be redacted from the C.T. and I.A
113	D-WP(C)/3532/2026	KHIROD CHANDRA MAJHI	2026-01-30	Tax amount for Rs.39150/- to be insert in the prayer portion
114	D-RVWPET/386/2026	MOHAMMED RIAZ	2026-01-30	i) C. copy of order are not in proper place and properly page mark book mark
115	D-BLAPL/2920/2026	SUBASH CHANDRA BEHERA	2026-01-30	14-NOT PROPERLY INDEXED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.Not properly paginated(Bail Application pg. 1 to 9). 2. Annexure- 1 and 2 not reflected in Annexures. 3.Free copy/Certified copy not filed. 4.Hologram of Rs. 50/- not affixed in V.nama.
116	D-CONTC/3217/2026	ADV	2026-01-30	i) Undertaking for Oriya to English translation not furnished.
117	D-BLAPL/2927/2026	ABHISHEK DASH	2026-01-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Declaration of the affidavit not proper.
118	D-BLAPL/2921/2026	PRAMOD CHANDRA SEJPADA	2026-01-30	14-NOT PROPERLY INDEXED. 1.Name of the petitioner mentioned in Application not tally with the Rejection order. 2.Court fees of Rs.12/- not paid in V.nama.
119	D-CRLMC/3160/2026	SRINIVAS MOHANTY	2026-01-30	1.Page nos.1 2 and 9 not properly scanned.2. C.Copy/Free copy of F.I.R. to be filed

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 30-01-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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